

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण):

(क) जी नहीं, श्रीमान् ।

(ख) सरकार के ध्यान में ऐसी कोई खबर नहीं आई है ।

(ग) और (घ) . प्रश्न नहीं उठते ।

**राजस्थान में पाकिस्तानी  
गुप्तचर**

787 श्री रामाबतार शर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि राजस्थान के सीमावर्ती क्षेत्रों में पाकिस्तानी गुप्तचरों की गतिविधियां तीव्र होती जा रही हैं ;

(ख) क्या यह भी सच है कि जैसलमेर तथा बाड़मेर क्षेत्र विशेष रूप से पाकिस्तानी गुप्तचरों के केन्द्र बने हुए हैं ;

(ग) क्या यह भी सच है कि वायरलेस द्वारा सामरिक महत्व की जानकारी भेजते हुए एक पाकिस्तानी गुप्तचर 20 दिसम्बर, 1967 को किशनगढ़ जिले के निकट भारतीय सेना द्वारा पकड़ लिया गया ; और

(घ) यदि हां, तो क्या सरकार ने इस सम्बन्ध में कोई जांच की है और पाकिस्तानी एजेंटों की कार्यवाहियों को रोकथाम के लिये सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण):

(क) से (ग). जी, नहीं श्रीमान् ।

(घ) जामूसी की कार्यवाहियों को रोकने तथा पता लगाने के लिये पहले से ही उचित प्रबन्ध है और इस सम्बन्ध में संबंधित संगठनों द्वारा सतत सतर्कता रखी जाती है ।

**National Harbour Board**

788. SHRI DEIVEEKAN: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the 16th Meeting of the National Harbour

Board was held in Madras on the 22nd January, 1968;

(b) if so, the subjects discussed and the decisions arrived at; and

(c) the main proposal under the consideration of Government for modernising ports?

**THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO):** (a) Yes.

(b) The Board reviewed the problems relating to development of major and minor ports, and considered questions relating to indigenous production of craft and equipment, expansion of the dredger fleet facilities for sailing vessels traffic, and development of fishing harbours. The main conclusions were as follows:—

(1) It was necessary to be selective in drawing up programmes for development of major ports and in doing so, economic tests should be applied.

(2) In order to enable optimum development and utilisation of new major ports State Governments should consider measures for development of industries in their hinterland.

(3) The importance of the Ferraka Barrage for maintaining adequate depths in the Hoogly was emphasised. The Board noted that the work on the Barrage was proceeding satisfactorily.

(4) The proposals under consideration for the expansion of the resources of the Central Dredger Pool to meet the urgent dredging requirements of major and minor ports were welcomed. The action taken to provide immediate assistance to ports like Cochin from the existing dredgers available in the country was noted with satisfaction.

(5) The need for utilising the engineering capacity already available in the country for the indigenous production of maritime equipment was emphasised.

(6) The Board noted the arrangements made for the mechanised handling of bulk fertilisers and suggested that these facilities should be extended to the extent practicable.

(7) The Board desired that the Ministry of Food & Agriculture should be apprised of the desirability of ensuring greater cooperation between the authorities in charge of minor ports and of fisheries development.

(8) The Board suggested that State Governments should improve the facilities at minor ports so that imports of fertilisers etc. can be facilitated. Similarly improvement of alongside berthing facilities for mechanised vessels should be considered by the State Governments.

(9) The programme for development of port facilities in Andaman and Nicobar Islands was noted.

(10) The Board suggested that measures for provision of relief to families of crews of sailing vessels who lost their lives in cyclones and storms should be considered.

(c) Apart from the improvement of drafts, provision of modern cargo handling equipment, increase in berthing capacity which are continuing as plan programmes in the different ports, special mention may be made of the Bombay Dock Modernisation Scheme, Madras Outer Harbour Scheme, and the Haldia Project which are under execution. New port projects at Tuticorin and Mangalore are also proceeding. Major proposals under consideration cover the Nava Sheva project and the Mormugao and Visakhapatnam ports.

Keeping in view the rapid developments in port and shipping technology, the scope for further modernisation is now the subject of a special study by a team of international experts who are touring the country at the request of the Ministry of Transport & Shipping. The subject will also be examined by the Major Ports Commission which has recently been set up.

### Indo-Yugoslav Cultural Exchange Programme

789. SHRI DEIVEEKAN:  
SHRI VISHWA NATH  
PANDEY:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a joint meeting between the Indo-Yugoslav Joint Committee for cultural exchange programme was held in New Delhi on the 6th January, 1968;

(b) if so, whether any agreement has been signed;

(c) the main features of the agreement; and

(d) when the implementation of the agreement is likely to be started?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir, on 6th and 8th January, 1968;

(b) A programme of educational and cultural co-operation between the two countries for the years 1968 and 1969 was signed on 11th January, 1968;

(c) The Programme envisages exchanges and co-operation in the fields of education, art and culture, public health, literature and publishing, films, Press, Radio and television and sports through visits of scholarship holders, artists and theatre experts, artistic ensembles, workers in the field of films and exchange of exhibitions of arts and crafts etc. The programme also includes exchange of materials relating to history, literature, scientific and technical information etc.; grant of fellowships, exchange of professors for giving lectures and creative contacts, and mutual recognition and equivalence of Degree and Diplomas; and

(d) the Programme is in the process of implementation.